

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 13.07.2021 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.25AM**

**In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh,  
Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	IA 125 &126 in Comp App (AT)(CH) No. 14/2021 and 14/2021	Chalasan Udhayasankar Vs Lexus Technologies P Limited & 9 others	Harshini Jothiraman	P B A Srinivasan

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**